

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 10.07.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 10.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	<b>Review Application No. 52/2018 IN</b> O. A. No. 595/2018 (M.A. No. 1769/2018)	B. Raghupathy Vs. Union of India & Ors.	Mr. Sukhjinder Singh Behl, Adv. for Applicant <b>For Consideration of Report</b>	<b>09.08.2019</b>
2.	Original Application No. 962/2018	Kapil Tyagi Vs. State of Uttar Pradesh	<b>For Consideration of Report</b>	<b>09.08.2019</b>
3.	<b>M.A. No. 159/2019</b> <b>M.A. No. 160/2019 &amp;</b> <b>M.A. No. 167/2019 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. A. K. Prasad, Adv. Mr. Rahul Singhal, Adv. Cinmoy and Associates, Advs.	<b>12.07.2019</b>
4.	Original Application No. 526/2019	Mahesh Chandra Saxena Vs. Central Pollution Control Board & Anr.	Mr. Rahul Khurana, Adv. for Applicant <b>For Consideration of Report</b>	<b>31.07.2019</b>
5.	Original Application No. 535/2019	Suresh Kumar Vs. M/s. Kapoor Industries Ltd. & Ors.	Mr. Medhanshu Tripathi, Adv. for Applicant	<b>12.07.2019</b>
6.	Original Application No. 583/2019	Amechand & Anr. Vs. The Kisan Sehkari Sugar Mills Ltd. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant	<b>12.07.2019</b>
7.	Original Application No. 589/2019	Mirza Abid Beg Vs. State of U.P. & Ors.	Mr. Abhishek Garg & Mr. Dhananjay Garg, Advs. for Applicant	<b>12.07.2019</b>
8.	<b>I.A. No. 409/2019 IN</b> Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Divya Prakash Pande, Adv.	<b>11.07.2019</b>
9.	<b>I.A. No. 410/2019 IN</b> Original Application No. 150/2019	Sandeep Kharb Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for R-7	<b>12.07.2019</b>

**COURT MASTER**